

SUPREME COURT OF INDIA DETAILS OF THE COMMITTEES OF HON'BLE JUDGES

(As on 04.06.2019 05:05p.m.)

SL. No.	Subject matter dealt with by the Committee	Composition of the Committee
1.	Committee of Hon'ble Judges to advise Hon'ble the Chief Justice of India on various steps and decisions required to be taken towards construction of building on 12.19 acres land allotted to CPWD at Pragati Maidan for additional requirements of Supreme Court.	1. Hon'ble Mr. Justice S.A. Bobde 2. Hon'ble Mr. Justice N.V. Ramana 3. Hon'ble Mr. Justice U.U. Lalit
2.	Purchase Committee.	1. Hon'ble Mr. Justice S.A. Bobde 2. Hon'ble Mr. Justice N. V. Ramana 3. Hon'ble Mr. Justice Arun Mishra
3.	Departmental Promotion Committee for making recommendations for promotion of Gazetted Officers.	1. Hon'ble Mr. Justice N. V. Ramana 2. Hon'ble Mr. Justice Arun Mishra 3. Hon'ble Mr. Justice Navin Sinha
4.	Committee for selection of Law Clerk-cum-Research Assistants for being provided to Hon'ble Judges	1. Hon'ble Mr. Justice N.V. Ramana 2. Hon'ble Mrs. Justice R. Banumathi 3. Hon'ble Mr. Justice A.M. Khanwilkar
5.	Committee to consider the representations from the staff for taking welfare measures, redressal of their grievances and related issues of common importance.	1. Hon'ble Mr. Justice R.F. Nariman 2. Hon'ble Mr. Justice A.M. Sapre 3. Hon'ble Mr. Justice Mohan M. Shantanagoudar
6.	Library Committee	1. Hon'ble Mr. Justice S.A. Bobde 2. Hon'ble Mr. Justice U.U. Lalit 3. Hon'ble Mr. Justice A.M. Khanwilkar
7.	Security Committee	1. Hon'ble Mr. Justice Arun Mishra 2. Hon'ble Mr. Justice L. Nageswara Rao 3. Hon'ble Mr. Justice Sanjay Kishan Kaul
8.	BUILDING COMMITTEE: a) To supervise and give directions on	

<p>civil and electrical works to be carried out in/for (i) CGHS First Aid Post functioning in the Supreme Court premises (ii) any other part of Supreme Court Building;</p> <p>b) For selection of all the items (Furniture, Electrical etc.) proposed to be purchased by the Registry;</p> <p>c) To supervise and give directions on</p> <ol style="list-style-type: none"> i. replacement of old and obsolete furniture/furnishing etc. in the Chambers, residential offices of Hon'ble Judges and in the offices of the Registry ii. additional furniture and furnishing items/electrical items/electrical appliances etc, which may be supplied in the Chambers as well as residential offices by the Registry; iii. furniture and furnishing including additional furniture, if any, in CGHS First Aid Post. 	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Arun Mishra 2. Hon'ble Mrs. Justice R. Banumathi 3. Hon'ble Mr. Justice Ashok Bhushan 4. Hon'ble Mr. Justice Navin Sinha
<p>9. Committee for supervising the Maintenance and Upgradation and allotment of rooms in Supreme Court Transit Home-cum-Guest House.</p>	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice A.M. Sapre 2. Hon'ble Mr. Justice Deepak Gupta
<p>10. Advocates-on-Record Examination Committee.</p>	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice R.F. Nariman 2. Hon'ble Mr. Justice A.M. Khanwilkar 3. Hon'ble Mr. Justice M.M. Shantanagoudar
<p>11. Committee for Amendments of the Supreme Court Rules.</p>	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice S.A. Bobde 2. Hon'ble Mr. Justice Arun Mishra 3. Hon'ble Mrs. Justice R. Banumathi
<p>12. Hon'ble Judges nominated to deal with PIL Matters.</p>	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice N.V. Ramana 2. Hon'ble Mr. Justice Arun Mishra
<p>13. Committee to consider cases of Accreditation of Legal Correspondents.</p>	<ol style="list-style-type: none"> 1. Hon'ble Mrs. Justice R. Banumathi 2. Hon'ble Mr. Justice A.M. Khanwilkar

		3. Hon'ble Mr. Justice Sanjay Kishan Kaul
14.	Judges Committee for approving allotment of Lawyers Chambers.	1. Hon'ble Mr. Justice R.F. Nariman 2. Hon'ble Mr. Justice U.U. Lalit 3. Hon'ble Mr. Justice L. Nageswara Rao
15.	Supreme Court Museum Committee.	1. Hon'ble Mr. Justice A.M. Sapre 2. Hon'ble Mr. Justice Ashok Bhushan 3. Hon'ble Mr. Justice M.M. Shantanagoudar
16.	Mediation and Conciliation Project Committee.	1. Hon'ble Mr. Justice R.F. Nariman 2. Hon'ble Mr. Justice Sanjay Kishan Kaul 3. Hon'ble Ms. Justice Indu Malhotra 4. Mr. P.S. Narsimha, Additional Solicitor General 5. Mr. Alok Agarwal, Member Secretary, NALSA 6. Mr. Dharmender Rana, Member Secretary
17.	Supreme Court Legal Services Committee (S.C.L.S.C)	Hon'ble Mr. Justice S.A. Bobde
18.	Committee for formation of panel of Senior Advocates and Advocates-on-Record and Non Advocates-on-Record for the use of the Registry from 01-04-2018 to 31-03-2020(Amicus Curiae Panel 2018-20).	1. Hon'ble Mr. Justice S.A. Bobde 2. Hon'ble Mr. Justice R.F. Nariman
19.	Editorial Board for Court News	1. Hon'ble Mr. Justice S.A. Bobde 2. Hon'ble Mr. Justice Ashok Bhushan 3. Hon'ble Mr. Justice S.K. Kaul
20.	Screening Committee for review of cases of Addl. Registrar and above for their continuance or otherwise in the service of this Registry beyond the age of 50 or 55 years.	1. Hon'ble the Chief Justice of India 2. Hon'ble Mr. Justice S.A. Bobde 3. Hon'ble Mr. Justice N.V. Ramana 4. Hon'ble Dr. Justice D.Y. Chandrachud
21.	Committee to provide the same medical facilities, which are not provided or are deficiently provided in the CGHS First Aid Post functioning in the Supreme Court Premises but are	1. Hon'ble Mr. Justice S.A. Bobde 2. Hon'ble Mr. Justice Arun Mishra 3. Secretary, Department of Justice, Government of India 4. Secretary (Health), Government of India

<p>made available in the medical Unit of the High Court and to upgrade the FAP into CGHS Medical Centre.</p>	
<p>22. Composition of E-Committee. (a)</p>	<ol style="list-style-type: none"> 1. Hon'ble the Chief Justice of India, Patron-in-Chief, eCommittee 2. Hon'ble Mr. Justice S.A. Bobde, Advisor to Patron-in-Chief, eCommittee on all matters relating to use of Artificial Intelligency Technology in Courts 3. Hon'ble Mr. Justice Madan B. Lokur, (former Judge, Supreme Court of India) Honorary Chairman, eCommittee 4. Mr. A. Ramesh Babu, Member (Management/Human Resources) 5. Mr. YashwantAnandGoswami, Member (Project Management) 6. Joint Secretary, ex Officio Member (Project Management Unit, Department of Justice)
<p>(b) <i>Invitee Member</i> of the E-Committee.</p>	<ol style="list-style-type: none"> 1. Attorney General for India 2. Solicitor General of India 3. Hon'ble Mr. Justice BadarDurrez Ahmed, Chief Justice, J & K High Court. 4. Mr. GopalSubramaniam, Senior Advocate 5. Representative of Bar Council of India 6. Secretary General, Supreme Court of India 7. Secretary, Department of Electronics & Information Technology (DeitY), Ministry of Communications and Information Technology, Government of India. 8. Secretary, Department of Justice, Ministry of Law & Justice, Government of India. 9. Mission Director, eGovernance, DeitY. 10. Director General, National Informatics

	Centre (NIC). 11. Director General, Centre for Development of Advanced Computing (CDAC). 12. Joint Secretary (Plan Finance-II), Department of Expenditure, Ministry of Finance, Govt. of India. 13. Joint Secretary and Mission Leader, eCourts MMP, Department of Justice.
23. Committee for Computerization of Supreme Court Of India	1. Hon'ble The Chief Justice of India 2. Hon'ble Mr. Justice N.V. Ramana 3. Hon'ble Mr. Justice A.M. Khanwilkar 4. Hon'ble Dr. Justice D.Y. Chandrachud
24. Committee of Hon'ble Judges to consider the proposal in regard to future plans of expansion and increase in the number of Court Rooms etc.	1. Hon'ble Mr. Justice S.A. Bobde 2. Hon'ble Mr. Justice N.V. Ramana 3. Hon'ble Mr. Justice U.U. Lalit
25. Supreme Court Gender Sensitisation and Internal Complaints Committee (GSICC)	1. Hon'ble Ms. Justice Indu Malhotra- Chairperson , Judge, Supreme Court of India 2. Hon'ble Mr. Justice R. Subhash Reddy- Member , Judge, Supreme Court of India 3. Mrs. Seema Rani Dua, Addl. Registrar - Member Secretary [Officer in service of the Supreme Court of India] 4. Ms. V. Mohana, Sr. Advocate- Member [Senior Member of the Supreme Court Bar under Clause 4(2)(b)] 5. Ms. Priyanka S. Mathur- Member Advocate [Representative of the Supreme Court Bar Association under Clause 4(2)(c)] 6. Mr. F.I. Choudhury, Advocate- Member [Representative of the Supreme Court Bar Association under Clause 4(2)(c)] 7. Ms. Anushree Prashit Kapadia, Advocate- Member [Representative of the Supreme

		<p>Court Advocate-on-Record Association under Clause 4(2)(d)]</p> <p>8. Ms. Vijay Laxmi - Member[Representative of the Supreme Court Bar Clerks' Association under Clause 4(2)(e)]</p> <p>9. Ms. AbhaSingal Joshi - Member Former Director, Multiple Action Research Group (Nominee of Hon'ble the Chief Justice of India under Clause 4(2)(f)]</p> <p>10. Mr. P.P. Malhotra - Member Sr. Advocate and Former Additional Solicitor General, (Senior Member of the Supreme Court Bar Association) [Nominee of Hon'ble the Chief Justice of India under Clause 4(2)(h)]</p> <p>11. Prof.(Dr.) Mrinal Satish - Member, Professor, National Law University [Nominee of Hon'ble the Chief Justice of India under Clause 4(2)(h)]</p>
26.	Committee for bringing improvement in the functioning of the Supreme Court.	<p>1. Hon'ble Mr. Justice S.A. Bobde</p> <p>2. Hon'ble Mr. Justice U.U. Lalit</p> <p>3. Hon'ble Mr. Justice S. Abdul Nazeer</p>
27.	Arrears Committee for Supreme Court of India	<p>1. Hon'ble Mr. Justice S.A. Bobde</p> <p>2. Hon'ble Mr. Justice U.U. Lalit</p> <p>3. Hon'ble Mr. Justice A.M. Khanwilkar</p>
28.	Arrears Committee for High Courts	<p>1. Hon'ble Mr. Justice S.A. Bobde</p> <p>2. Hon'ble Mr. Justice U.U. Lalit</p> <p>3. Hon'ble Mr. Justice A.M. Khanwilkar</p>
29.	Committee for sensitization of Family Court matters (11.09.2017)	<p>1. Hon'ble Mrs. Justice R. Banumathi</p> <p>2. Hon'ble Ms. Justice Indira Banerjee</p>

<p>30. Committee to supervise the functioning of CGHS First Aid Post, Supreme Court, and to take measures for its upgradation.</p>	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice S.A. Bobde 2. Hon'ble Mr. Justice N.V. Ramana 3. Hon'ble Dr. Justice D.Y. Chandrachud
<p>31. Committee to oversee the maintenance of Supreme Court building and precinct.</p>	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice U.U. Lalit 2. Hon'ble Ms. Justice Indu Malhotra
<p>32. Committee to oversee the process of scanning, digitization, preservation of case records and matters related thereto.</p>	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice S.A. Bobde 2. Hon'ble Mrs. Justice R. Banumathi
<p>33. Committee to make a study on the pollution menace in the Supreme Court premises and to recommend preventive measures.</p>	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice A.M. Sapre 2. Hon'ble Mr. Justice Mohan M. Shantanagoudar
<p>34. Committee to Tracing the Historical Background of Supreme Court and Different High Courts in the Country.</p>	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice S.A. Bobde 2. Hon'ble Mr. Justice U.U. Lalit 3. Hon'ble Mr. Justice L. Nageswara Rao
<p>35. Committee for study on Criminal Laws and Allied Subjects</p>	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice U. U. Lalit Judge, Supreme Court of India - Chairman 2. Mr. Raju Ramachandran, Senior Advocate, Supreme Court of India - Member 3. Mr. Sidharth Luthra, Senior Advocate, Supreme Court of India - Member 4. Prof. S. Sivakumar Indian Law Institute - Co-Ordinator
<p>36. Committee to oversee implementation of suggestions by the Supreme Court Bar Association (SCBA).</p>	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice R.F. Nariman 2. Hon'ble Mr. Justice A.M. Khanwilkar 3. Hon'ble Mr. Justice Ashok Bhushan
<p>37. Committee to oversee the proper and effective implementation of the Juvenile Justice (Care and Protection</p>	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Deepak Gupta

of Children) Act, 2015.



DETAILS OF THE COMMITTEES OF OFFICERS

SL. No.	Subject matter dealt with by the Committee	Composition of the Committee
1.	Screening Committee to consider the question of continuance or otherwise of Officers upto the rank of Deputy Registrar and other members of the staff of the Registry in service beyond the age of 50 years or 55 years or on completing a specified length of service.	1. Secretary General 2. Shri Rajesh Kumar Goel, Registrar 3. Shri Surya Pratap Singh, Registrar
2.	Departmental Promotion Committee for making recommendations for promotion of Non-Gazetted Staff.	1. Shri Rajesh Kumar Goel, Registrar 2. Shri Anil Laxman Pansare, Registrar 3. Shri Deepak Jain, Registrar
3.	Internal Complaints Committee under Section 4 of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013.	1. Ms. Rita Chopra, Additional Registrar - Presiding Officer 2. Shri Sunil Kumar, Additional Registrar - Member 3. Ms. Kanchan Jain, Additional Registrar - Member 4. Ms. Devika Gujral, Editor, SCR - Member 5. Ms. Ritu Bala Puri - Member
4.	Committee for Tender opening/ inspection of purchase of all items of the value of more than Rs. 20,001/- for a period of i.e. from 19.02.2019 to 18.05.2019	1. Mrs. Surabhi Prashar, Addl. Registrar 2. Sh. Yashpal Dhamija, Assistant Registrar 3. Sh. Srikant G. Pai, Branch Officer
5.	Committee for Tender opening/inspection of purchase of all items of the value exceeding Rs. 5,001/- to 20,000/- for a period of i.e. from 19.02.2019 to 18.05.2019	1. Sh. K.R. Malhotra, Deputy Registrar 2. Sh. Rakesh Kumar Sharma, Assistant Registrar 3. Mrs. Nalini Rangam, Branch Officer
6.	Committee for inspection of purchases of all items of the value upto Rs. 5,000/- for a period of i.e. from 19.02.2019 to 18.05.2019	1. Mrs. Indira Manuja, Assistant Registrar 2. Sh. Mahesh Kumar Chauhan, Branch Officer

7. Committee for opening of sealed quotation of the travel agent for purchase of air tickets for official tours of Hon'ble the CJI and Hon'ble Judges.	1. Mr. Anil Laxman Pansare, Registrar 2. Mr. P. K. Gera, Registrar
8. Committee for screening the eligible employees for extending the benefits of financial upgradation under the MACP Scheme.	1. ShriAvani Pal Singh, Registrar 2. ShriPardeep Kumar Sharma, Registrar 3. Shri P.K. Gera, Registrar
9. Committee for inspecting the entire godown and for comprehensive stock verification to maintain transparency.	Ms. Rita Chopra, Additional Registrar
10. Committee to examine the requests from the dependants of deceased Court Servants for appointment on compassionate grounds.	1. Shri Deepak Jain, Registrar 2. ShriPardeep Kumar Sharma, Registrar
11. Condemnation Committee	1. Mr. N.K. Gandhi, Addl. Registrar 2. Mr. K.R. Malhotra, Deputy Registrar 3. Mr. Vijay Kumar Aggarwal, Deputy Registrar
12. Committee to monitor, supervise the maintenance and all affairs relating to Supreme Court Museum for its effective management.	1. Mr. Ashok Sharma, Addl. Registrar 2. Colonel K.B. Marwaha, Addl. Registrar
13. Committee to supervise the internal beautification of the premises	1. Shri Pradeep Sharma, Addl. Registrar 2. Shri Ashok Sharma, Addl. Registrar 3. Shri R.K. Srivastava, Addl. Registrar
14. Committee for Grievance Redressal Cell in the Registry	1. Shri Deepak Jain, Registrar 2. ShriBLN Achary, Addl. Registrar 3. Dr.Sushil Kumar Sharma, Asstt.Registrar
15. Committee to examine individual, post-specific and cadre-specific anomalies arising out of implementation of the recommendations of the 7 th CPC	1. ShriAvani Pal Singh, Registrar 2. Shri Vijay Kumar Aggarwal, Addl. Registrar 3. Shri P.S.N. Murthy, Assistant Registrar
